

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 84/2020 in DFR No. 23/2020 (IA 84/2020 - For condonation of delay in filing the Appeal)	Haryana Power Purchase Centre VS Haryana Electricity Regulatory Commission & Ors.	23/2020 Dated 16/01/2020	28/02/2020		03/03/2020 Court - 2
2	IA 203/2020 & IA 344/2020 in DFR No. 53/2020 (IA 203/2020 - For condonation of delay in filing the Appeal & IA 344/2020 - For leave to file Appeal)	Kukreti Steel Ltd. VS Uttarakhand Electricity Regulatory Commission & Anr.	53/2020 Dated 03/02/2020	28/02/2020		03/03/2020 Court - 2
3	RP No. 2/2020	Sasan Power Limited VS Central Electricity Regulatory Commission & Ors.	55/2020 Dated 05/02/2020	28/02/2020		03/03/2020 Court - 1